

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.475  
TO BE ANSWERED ON 02.12.2015**

**SAUDI DIPLOMAT CASE**

**475. SHRIMATI KOTHAPALLI GEETHA:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the diplomatic troubles mounted for India recently over the case of a Saudi diplomat accused of allegedly torturing and raping two Nepalese women at his home in Gurgaon;**
- (b) if so, the facts thereof; and**
- (c) whether the Government has framed certain new rules to avoid such incidents in future and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

- (a) Yes.**
- (b) The alleged rape case of Nepalese housemaids by a Saudi diplomat has been taken up with the Government of the Kingdom of Saudi Arabia through the established diplomatic channels. The matter is under investigation by the Indian Law Enforcement Agencies. Any further action will have to await the results of the investigation.**
- (c) The Vienna Convention on Diplomatic Relations 1961 deals with the immunity and privileges granted to foreign diplomats for their conduct during their diplomatic/consular assignments abroad. The case of the Saudi diplomat is being dealt with accordingly.**

**\*\*\*\*\***